

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

T.P. 190/2017  
CP 512/2014  
T.P. No. 190/KB/2017  
CP- 512/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	Taravadi Cements Ltd. & Anr.		
Under Section	391(2) & 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Ms. Manji Shuteria, Adv.  
Ms. TIANLA  
Dy Director

Petitioners  
o/o RDCER)  
Ministry of  
Corporate Affairs

Am.  
15-11-17

ORDER

Ld. Counsel for the petitioners and Ms. Tianla, Dy. Director from the O/o the Regional Director, Eastern Region, Kolkata representing Central Govt. are present.

This petition has been filed u/s. 391(2) and 394 of the Companies, Act, 1956 before the Hon'ble Calcutta High Court and thereafter transferred to NCLT.



Dy. Director appearing on behalf of the Central Govt. submitted that reply of the Central Govt. has been filed in the Hon'ble Calcutta High Court but it is not in our record. She is directed to file 3 additional copies of the reply within 7 days.

List on 04/01/2018.



Jd

(Jinan K.R.)  
Member (J)



Vd

(Vijai Pratap Singh)  
Member (J)